

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3135  
ANSWERED ON:08.12.2000  
STUDY BY BICP  
JAGMEET SINGH BRAR

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether a study was entrusted to Bureau of Industrial Costs and Prices regarding enhancement of milling charges of paddy;
- (b) if so, the details thereof;
- (c) whether the BICP has submitted its report;
- (d) if so, the details thereof;
- (e) if not, the reasons for delay; and
- (f) the time by which the report is likely to be submitted?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI CHAUHAN )

(a) & (b) : Yes, Sir. The Bureau of Industrial Costs and Prices (BICP) had been entrusted to undertake a study:-

(i) to determine milling charges for CMR for the millers in the States of Punjab, Haryana, M.P., U.P. and Orissa using a representative sample of mills in consultation with FCI and the technical wing of the Department of Food & Public Distribution; and

(ii) to check whether transportation costs within 8 kilometers each of receiving paddy by the mills from stock points of State Agencies and delivery of paddy from the mills to FCI stock points are subsumed in the milling rates.

(c) & (d) : Yes, Sir. Taking into account the realizations from the by-products arising out of milling of the paddy, the BICP in its report relating to Punjab has arrived at a milling cost of Rs.8.90 per qtl. forraw and Rs.19.57 per qtl. for par-boiled rice respectively which includes the transportation costs, referred to in reply to parts (a) & (b) above.

(e) & (f) : Does not arise.